

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILISERS

LOK SABHA

UNSTARRED QUESTION NO.4469 TO BE ANSWERED ON: 08.01.2019

NEEM COATED UREA

4469. SHRI VIRENDER KASHYAP:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the quantity of neem coated urea manufactured in the country during 2015 to 2018 ;
- (b) whether it is true that after manufacturing neem-coated urea, there is control over the leakage and diversion of urea and if so, the details thereof; and
- (c) whether the farmers are not facing shortage of urea or any other fertilizers used by them and if so, the details thereof ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(RAO INDERJIT SINGH)

(a): The production of Neem Coated Urea/Normal Urea in the country during the year 2015-16 and 2018-19 (upto December, 2018) are given below:-

(Figure in 'LMT')

Year	Normal Urea	Neem Coated urea
2015-16	13.13	231.62
2016-17	-	242.01
2017-18	-	240.23
2018-19 (Upto Dec.18)	-	177.62

Source:mfms.nic.in

(b): Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) has entrusted to conduct a study to determine the impact of Neem Coated Urea. The interim report prepared by Agricultural Development and Rural Transformation Centre (ADRTC), Bengaluru has been submitted by DAC& FW. As per the aforesaid study, it is noted that 'Diversion of highly subsidized urea towards non-agricultural purposes is negligible among farmers after the introduction of the mandatory policy of production and distribution of only Neem Coated Urea'.

Government of India has declared fertilizer as an essential commodity under the Essential Commodities Act, 1955(ECA) and notified Fertilizer (Control) Order (FCO), 1985 & Fertilizer (Movement Control) Order, 1973 under the EC Act. State Governments have been adequately empowered to check diversion of fertilizers and to conduct search, make seizures and take punitive action against any person violating provisions of FCO, 1985 and Essential Commodities Act, 1955. Neem coating of Urea is one of the measures to prevent diversion. It is informed that during the period from 2016-17 to 2018-19 (till date) only one case of diversion (in the year 2017-18) has been reported by the State Government of Uttarakhand.

(c): The cumulative availability & sales of Urea and P&K fertilizers in the country for the year 2016-17 & 2017-18 and financial year 2018-19 (till December 2018) is indicated below in the table:-

(Figure in 'LMT')

Year	Urea		P&K Fertilizers	
	Availability	Sales	Availability	Sales
2016-17	309.08	296.07	215.19	203.01
2017-18	313.56	303.20	223.46	212.39
2018-19	235.87	232.32	186.15	169.73

Source: iFMS.

It can be seen from the table above that there is no shortage of Urea or any other fertilizer and availability is more than the sales.
